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title: Introduction of the Patents (Amendment) Bill, 2015 (Amendment of section 73, etc.)

SHRI KESINENI SRINIVAS (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Patents Act, 1970.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Patents Act, 1968."

The motion was adopted.

SHRI KESINENI SRINIVAS: I introduce the Bill.

HON. DEPUTY-SPEAKER: Item No. 90 – Shri Jagdambika Pal – not present

Item No. 91 – Shri Jagdambika Pal – not present.

Item No. 92 – Shri Om Birla

16.04 ¼ hours

(Ixxii) WITNESS PROTECTION BILL, 2015*